

The issue was again discussed in the 5th meeting of Upper Yamuna Review Committee held on 28.05.2013 wherein the Hon'ble Minister of Water Resources summed up that Rajasthan requires its share of 1917 cusec of Yamuna water from Tajewala through Western Yamuna Canal. The States were again requested to settle the issue bilaterally.

Regarding use of waters of Bhakhra river system, the Bhakra Beas Management Board (BBMB) has informed that, whenever shortages are noticed or request is received from Rajasthan, BBMB requests the concerned States to release the water.

Continuation of AIBP

762. SHRI JAGAT PRAKASH NADDA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the continuation of Accelerated Irrigation Benefit Programme (AIBP) for the Twelfth Five Year Plan period has been approved; and

(b) if not, the reasons therefor and its likely impact on agricultural productivity?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) No, Sir.

(b) Expenditure Finance Committee (EFC) approval for modified Accelerated Irrigation Benefits Programme (AIBP) has been obtained. Note for obtaining approval of the Cabinet is under process.

The Government of India provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments on their requests and as per the Guidelines of AIBP for completion of ongoing Major/Medium Irrigation (MMI) projects and surface Minor Irrigation schemes. The ongoing projects of various States are receiving Central Assistance (CA) under AIBP as per the existing Guidelines and the Annual Plans. As such, the ongoing projects under AIBP are not affected for the purpose of providing CA under AIBP presently.

New water policy

763. SHRI SHADI LAL BATRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has any proposal to bring new water policy